

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI






ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/236/ (23)/2017
NAME OF THE PETITIONER(S) : SHEETALA CREDIT HOLDINGS PVT. LTD
: EXPRESS ROADWAYS PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD S.V. GLOBAL MILL LTD
UNDER SECTION : ~~432 (3)(i)~~ 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---|-----------------------------------|---|
| 1. | AMEE KATARA | COUNSEL FOR RESPONDENT |  |
| 2. | Kh Rajkaran Senior Counsel
for
Anandh kishnan | Counsel for Petitioners |  |
| 3. | HARSHINI J
(for) Preethi Mohan | Counsel for R7 |  |
| 4. | T.K. BHASKAR
PRIYADARSHINI N | Counsel for R2 & 3 |  |
| 5. | Chandramouli Prabhakar
(for) R. Venkataveradan | Counsel for R1 |  |

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2, R3 and counsel for R7 are present. As per the orders passed by the Hon'ble High Court of Madras on 4.7.2017, the report of the valuer has been sent to this Tribunal. Counsel for petitioner prayed to furnish copy of the same. Both the counsel are directed to apply for the certified copy of the valuation report. Counsel for R2, R3 submitted that the copies may be furnished without prejudice to the respondent's right to appeal. Put up on 23.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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